

ITEM NO.40

COURT NO.7

CORRECTED
SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.A. NO. 43181/2012 - Application for intervention filed by Mr. Abhishek Atrey, Adv. ; and IA No.41815/2012 - Application for intervention filed by Mr. Irshad Ahmad, Adv.)

Date : 13-08-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Appellant(s) Mr. Samir Ali Khan, AOR

For Respondent(s) Ms. Charu Singhal, Adv.
Mrs. Rachna Gupta, AOR

Ms. Kumud Lata Das, AOR
Mr. Shrish Kumar Misra, AOR
Mr. R. C. Kohli, AOR

Mr. Abhishek Atrey, Adv. (NP)
Mr. Irshad Ahmad, Adv. (NP)

UPON hearing the counsel the Court made the following
O R D E R

None appears for the applicants. Applications for intervention stand rejected for default.

(MUKESH KUMAR)
COURT MASTER

(RAJ RANI NEGI)
ASSISTANT REGISTRAR